

No.16

MONDAY 31 JULY, 2017

11 30 AM

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1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1B, 2A, 3B and 4A for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) POSTPONED UNSTARRED QUESTIONS LAID ON THE TABLE

(a) Postponed Unstarred Question No. 26 tabled by Shri Digambar Kamat, MLA regarding 'Notified Outline Development Plans' (originally slated for answer on 24.07.2017) was laid on the Table.

(b) Postponed Unstarred Question No. 33 tabled by Shri Digambar Kamat, MLA regarding 'Plans for Development of existing Wholesale Fish Market by SGPDA' (originally slated for answer on 24/07/2017) was laid on the Table.

(3) UNSTARRED QUESTIONS

(a) Replies Postponed:-

Replies to Unstarred Question Nos. 15, 26 and 33 were postponed to 07/08/2017.

(b) Replies Laid:-

Replies to rest of the Questions in Unstarred list (Corrected) were laid on the Table.

12 30 PM

2. PAPERS LAID ON THE TABLE

(1) SHRI MANOHAR PARRIKAR, Chief Minister laid the Performance Budget 2017-18 in respect to Science, Technology & Environment (Demand No.72).

(2) SHRI MANOHAR PARRIKAR, Chief Minister laid the following:

(a) The Annual Report of Goa State Pollution Control Board for the year 2016 - 2017.

(b) Action Taken Report of Finance Department for the year 2016 - 2017.

The following Notifications published in Official Gazette under Rules /Regulations/Sub-Rules/Bye-Laws:

(a) Notification No. 8/297/STE-DIR/455 dated 27/07/2016 dated 27/05/2016 published in the Official Gazette Series-II No. 18 dated 04/08/2016.

(b) Notification No. 3-209-2012/STE-DIR/Part-6/482 dated 01/08/2016 published in the Official Gazette Series-II No. 19 dated 11/08/2016.

(c) Notification No. 63/10/2013/STE-DIR/559 dated 18/08/2016 published in the Official Gazette Series-I No. 21 dated 25/08/2016.

(d) Notification No. 3-157-2009/STE-DIR/Part-II/SWMC/164 dated 29/09/2016 published in the Official Gazette Series-I No. 26 dated 29/09/2016 (Extraordinary).

(e) Notification No. 3-281-2016/STE-DIR/ SWMC/210 dated 28/11/2016 published in the Official Gazette Series-II No. 35 dated 01/12/2016.

12 31 PM

3. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2017-18 (DAY-6)

SHRI MANOHAR PARRIKAR, Chief Minister moved the following Demands:

Demand No. 19 - Industries, Trade & Commerce

Demand No. 27 - Official Language

Demand No. 58 - Women and Child Development

Demand No. 67 - Port Administration

- Demand No. 68 - Forests
 Demand No. 69 - Handicraft, Textile and Coir
 Demand No. 71 - Co-operation
 Demand No. 72 - Science, Technology and Environment
 Demand No. 80 - Legal Metrology

SHRI VINODA PALEINCAR, Minister for Water Resources
 moved the following Demands:

- Demand No. 66 - Fisheries
 Demand No. 74 - Water Resources

12 32 PM

Cut Motions tabled by **S/Shri Chandrakant Kavalekar, (Leader of Opposition)**, Pratapsingh Rane, Nilkanth Harlankar and Filipe Nery Rodrigues, MLAs were moved to Demand Nos. 19, 27, 58, 66, 67, 68, 69, 71, 72, 74 and 80.

The following Members took part in the Debate:

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|------------------------------------|-------|----------|
| 1. Shri Pratapsingh Rane, MLA | | 12 33 PM |
| 2. Shri Filipe Nery Rodrigues, MLA | | 12 45 PM |
| 3. Shri Subhash Shirodkar, MLA | | 12 51 PM |
| 4. Shri Churchill Alemao, MLA | | 1 02 PM |

(House adjourned for lunch at 1 20 PM and resumed its sitting at 2 30 PM)

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|-----------------------------|-------|---------|
| 5. Shri Digambar Kamat, MLA | | 2 30 PM |
| 6. Shri Milind Naik, MLA | | 2 38 PM |
| 7. Smt. Alina Saldanha, MLA | | 2 46 PM |
| 8. Shri Dayanand Sopte, MLA | | 2 58 PM |

(Shri Michael Lobo, Dy. Speaker in Chair at 2 57 PM)

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|----------------------------------|-------|---------|
| 9. Smt. Jennifer Monserrate, MLA | | 3 16 PM |
| 10. Shri Aleixo R. Lourenco, MLA | | 3 20 PM |
| 11. Shri Isidore Fernandes, MLA | | 3 36 PM |

12. Shri Nilkanth Harlankar, MLA	3 46 PM
13. Shri Nilesh Cabral, MLA	3 56 PM
14. Shri Deepak Pauskar, MLA	4 15 PM
15. Shri Clafasio Dias, MLA	4 25 PM
16. Shri Glenn Souza Ticlo, MLA	4 35 PM
17. Shri Rajesh Patnekar, MLA	4 40 PM

(Dr. Pramod Sawant, Speaker in Chair at 4 45 PM)

18. Shri Michael Lobo, Dy. Speaker	4 48 PM
19. Shri Wilfred D'Sa, MLA	5 08 PM
20. Shri Prasad Gaonkar, MLA	5 15 PM
21. Shri Francisco Silveira, MLA	5 23 PM
22. Shri Carlos Almeida, MLA	5 36 PM
23. Shri Chandrakant Kavalekar, Leader of Opposition...		5 48 PM

(Shri Michael Lobo, Dy. Speaker in Chair at 5 50 PM)

6 04 PM

SHRI VINODA PALEINCAR, Minister for Water Resources replied to the Debate.

(Dr. Pramod Sawant, Speaker in Chair at 6 30 PM)

6 52 PM

SHRI MANOHAR PARRIKAR, Chief Minister replied to the Debate.

7 48 PM

Cut Motions to Demand No. 19 at Sl. Nos. 1 to 12 of list No. 6 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 27 at Sl. Nos. 1 and 2 of list No. 6 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 58 at Sl. Nos. 1 to 4 of list No. 6 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 66 at Sl. Nos. 1 to 11 of list No. 6 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 67 at Sl. Nos. 1 to 7 of list No. 6 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 68 at Sl. Nos. 1 to 12 of list No. 6 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 69 at Sl. Nos. 1 to 3 of list No. 6 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 71 at Sl. Nos. 1 to 4 of list No. 6 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 72 at Sl. Nos. 1 to 8 of list No. 6 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 74 at Sl. Nos. 1 to 10 of list No. 6 circulated separately were put to vote and negatived.

Cut Motion to Demand No. 80 of list No. 6 circulated separately was put to vote and negatived.

7 50 PM

Demand Nos. 19, 27, 58, 66, 67, 68, 69, 71, 72, 74 and 80 were put to vote and passed.

(HOUSE ADJOURNED AT 7 51 PM TO MEET AT 11 30 AM ON TUESDAY THE 1ST AUGUST, 2017)

**ASSEMBLY HALL
PORVORIM-GOA
31 JULY, 2017**

**N. B. SUBHEDAR
SECRETARY**